"STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>DECEMBER</u>, 2023.

Form 1 List of cases e-filed during the month									
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	- 10 m 1 - 10 m 1 m 1 m 1 m 1 m 1 m 1 m 1 m 1 m 1	-		-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	~	-	<u>-</u>	-	-	-

	Form 2 List of cases in which e-Payment of Court fees was made during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-	-		-	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-		-	-			

1	Form 3 List of cases in which Electronic Service of Process has taken place during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
1.	High Court of Meghalaya	East Khasi Hills	-		-	- 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1	-			
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	e de la companya de l	-	-	-			

Form 4 List of total no. of cases randomly allocated during the month								
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)		
(1)	(2)	(3)	(4)	(5)	(6)	(7)		
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	•		
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-				

Form 5 List of cases in which Case Management Hearing was held during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing		
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)		
1.	High Court of Meghalaya	East Khasi Hills	-		-		-		
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-		

	Form 6 Contested commercial cases disposed during the month												
Sr. No	Court	Distri ct	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registrati on	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of executio n of decree	Number of days for executio n of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalay a	East Khasi Hills	-	-		-	an.		-	-	-		
2.	Judge, Commerci al Court, Shillong	East Khasi 'Hills	Commercial Arbitration Election No 16/2018	North East Electric Power Co Itd VS Ms GAMMON ENGINEERS and CONTRACTO RS PVT LTD	VK. Jindal Vs S. Sen	22.10.2018	-	01.12.2023	-	Withdrawn by Petitioner/ Contested	-	-	
3	Judge, Commerci al Court, Shillong	East Khasi Hills	Commercial Arbitration Election No 17/2018	North East Electric Power Co Itd Vs Diwan Abdul Khamu	VK. Jinda Vs S.K. Joshil	16.10.2018	-	13.12.2023	•	Party Allowed/ Contested	-	-	
4	Judge, Commerci al Court, Shillong	East Khasi Hills	Commercial Arbitration Election No 14/2018	MS Power Grid Corporation of India Ltd Vs MS Mega Electricals	N. Khera Vs V.K. Jindal	13.08.2013	-	22.12.2023	-	Rejected /Contested	-	-	

Form 7 Summary of Commercial Cases during the month									
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
1.	High Court of Meghalaya	East Khasi Hills							
2.	Judge, Commercial Court, Shillong	East Khasi Hills	96	15	7	104			

6(i): Mediation Data on Monthly Basis

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	47	3	0	11 nos (Non- Starter)	Total=39 nos. (36 nos. of applications are in the pre-mediation stage and notices have been served and 3 nos. Mediation are pending)